

Inclusion of Languages in Eighth Schedule

1642. SHRI BAJUBAN RIYAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the languages written and spoken in different States/Union Territories (State-wise);

(b) among them which is the State language of the particular State/Union Territory;

(c) whether there is any proposal to include these languages in the Eighth Schedule during the current Plan; and

(d) if so, the names of the languages?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b). The language-wise census data as per 1981 Census has not yet become available. The State-wise language data for the 1971 census is available in the printed publications of the Registrar General of India.

(c) No, Sir.

(d) Does not arise.

Embezzlement in Diglipur Sale and Purchase Cooperative Society in the Andaman and Nicobar Islands

1643. SHRI ERA ANBARASU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there was some embezzlement in the Diglipur Sale and Purchase Cooperative Society in the Andaman and Nicobar Islands;

(b) whether it is also a fact that a criminal complaint had been lodged in the Maya Bander Police Station in Andaman and Nicobar Islands in this regard; and

(c) if so, the total amount of embezzlement, the names of persons alleged to have been involved and the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, Sir.

(b) Yes, Sir.

(c) The information is being collected and will be placed on the Table of the House.

गोवा समुद्र-तट में नग्नता पर प्रतिबंध

1644. श्री कृष्ण प्रताप सिंह : क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि गोवा हिष्पियों के लिए स्वर्ग का स्थान है और वहां समुद्र-तट पर उन्हें बड़ी संख्या में नग्न रूप में लंटे हुए देखा जाता है;

(ख) यदि हां, तो क्या सरकार का हिष्पियों द्वारा नग्नता प्रदर्शन पर प्रतिबंध लगाने का विचार है क्योंकि यह भारतीय संस्कृति के विरुद्ध है; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री पी. वेकटसुब्बय्या) : (क) जी नहीं, श्रीमान् ।

(ख) और (ग) . गोवा, दमन व दीप प्रशासन में सूचित किया है कि ऐसा कोई प्रस्ताव नहीं है । तथापि उन्होंने पुलिस और आवकारी प्राधिकारियों को समुद्र तट पर अपनी सतर्कता में वृद्धि करने के लिए अनूदेश दिये हैं ताकि पर्यटक किसी ऐसे अभद्र ढंग से इधर उधर न घूमें जिससे कि उनके विरुद्ध कानून के दण्डनीय उप-बंधों के अनुसार कारवाई करनी पड़े । प्रशासन में यह भी सूचित किया है कि उनके द्वारा किये गए प्रयासों से वांछित परिणाम मिलने लगे हैं ।

Pollution in the Ganga

1645. SHRI SANAT KUMAR MANDAL:

SHRI PIUS TIRKEY:

Will the PRIME MINISTER be pleased to state:

(a) whether a wide stretch of the Ganga from Uluberia in Howrah district to